No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During July-2023					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
	1	2	3	4	5	6	7
1	Andhra Pradesh	1020.02	30	1630.49	30	1847.44	7
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	403.02	3	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	-	-	-	-	-	-
9	Himachal Pradesh	-	-	270.64	2	-	-
10	Jammu & Kashmir UT	-	-	873.58	24	719.32	13
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	273.37	10	1641.04	10	1241.88	7
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	-	-	189.63	29	56.45	6
17	Meghalaya	-	-	-	-	-	-
18	Mizoram	-	-	154.04	29	120.62	5
19	Nagaland	-	-	-	-	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	1899.77	28	-	-	-	-
23	Rajasthan	7750.50	30	-	-	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	1115.28	30	1503.99	26	788.03	19
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	490.04	8	55.31	5	-	-
29	West Bengal	-	-	-	-	-	-

Notes: 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

Source: Reserve Bank of India.

RBI Bulletin September 2023

<sup>2.</sup> WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

<sup>3.</sup> OD is advanced to State Governments beyond their WMA limits.

<sup>4.</sup> Average amount availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

<sup>5. - :</sup> Nil.